

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1230
ANSWERED ON:12.12.2013
MANUFACTURING OF SAFE VEHICLES
Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the most Indian small cars score poorly on safety;
- (b) if so, the details thereof; and
- (c) the steps the Government propose to take so that car manufacturers make safe vehicles?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (c) All vehicles, including small cars manufactured and sold in India, adhere to strict safety regulations as per the provisions of Rule 126 of the Central Motor Vehicles Rules 1989. Manufacturers of motor vehicles have to submit the prototype of the vehicles to be manufactured for test by a test agency under Rule 126 of Central Motor Vehicles Rules 1989 for granting a certificate by that agency as to the compliance of provisions of the Act and Rules. The same procedure is applicable to imported vehicles.